

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 131
(IB)-771(PB)/2018

IN THE MATTER OF:

Capri Global Capital Ltd.

.... Applicant/petitioner

v.

Value Infratech India Pvt. Ltd.

.... Respondent

SECTION : UNDER SECTION 7 OF THE IBC, 2016 (LIQ.)

Order delivered on 23.02.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA

HON'BLE MEMBER (TECHNICAL)

PRESENT

For the Petitioner:

For the Respondent(s):

ORDER

Since we are taking another Bench matters, the matter stands adjourned to 29.03.2022.



(RAMALINGAM SUDHAKAR)
PRESIDENT



(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)